GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION No. 2268 TO BE ANSWERED ON 01ST AUGUST, 2025

HEALTH FACILITIES IN DAMAN AND DIU AND DADRA AND NAGAR HAVELI

†2268. SHRI PATEL UMESHBHAI BABUBHAI:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the rates being charged to patients for X-ray, CT-scan, MRI and other facilities in Government hospitals of Daman and Diu and Dadra and Nagar Haveli;
- (b) whether it is a deviation from the principles of Constitution to charge fee to patients for essential health services at Government health facility considering that in Article 21 of the Constitution of India, 'Right to Health' is inherently recognized;
- (c) whether there is any such facility in UTs of Daman and Diu and Dadra and Nagar Haveli where patients can avail free treatments in order to ensure the effective implementation of Right to Health under Article 21; and
- (d) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (d): All services at Ayushman Aarogya Mandirs, Primary Health Centres and Community Health Centres in the Union Territory of Dadra and Nagar Haveli and Daman & Diu are free of cost.

However, at District Hospitals, minimal charges for some services are taken as 'User Charges' under Rogi Kalyan Samiti in accordance with the provisions in the "Guidelines for Rogi Kalyan Samities in Public Health Facilities" issued by Government of India. Further, there is exemption of charges for categories (i) BPL category (ii) SC/ST category (iii) Freedom Fighter (iv) persons with Emergency and Medical Legal cases (v) Patients admitted under Pradhan Mantri Jan Arogya Yojana (PM-JAY) and (vi) Pregnant women upto 6 weeks after delivery and child upto 1 year of age. Also, there is a Committee constituted by Collector of the district concerned authorized for the exemption of user charges for any other category where patient is not able to pay the charges. The composition of the Committee is as below:

S.	Composition	Designation
No.		
1	Medical Superintendent / Assistant Medical Superintendent	Chairperson
2	Nursing Superintendent / I/c. Quality Assurance / Hospital	Member
	Manager of the District Hospital	
3	Accountant of the District Hospital	Member
4	One elected representative nominated by District Panchayat	Nominated
		Member
